

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2786  
ANSWERED ON:27.08.2013  
CLOSURE OF SUGAR MILLS  
Abdulrahman Shri ;Jeyadural Shri S. R.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of sugar mills in each State, area-wise;
- (b) whether some private sugar mills have been closed down by the sugar mill owners;
- (c) if so, the details thereof indicating the number of mills lying closed in the States, State-wise; and
- (d) the steps taken by the Government for ensuring the payment of sugarcane arrears to the farmers by the owners/ promoters of these closed mills?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) :A statement showing State-wise, number of installed sugar mills in the country (as on 15.08.2013) is at Annexure-I.
- (b)& (c): A statement showing State-wise, number of private sugar mills which are closed during the current sugar season 2012-13 is at Annexure-II.
- (d): The Sugarcane (Control) Order, 1966 has necessary provisions for ensuring payment of cane price including cane price arrears. The powers for enforcing these provisions are delegated and vested with the State Governments/UT Administrations who have necessary field formations.